

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : CP/534/ (IB)/2017
NAME OF THE PETITIONER(S) : S B INTERNATIONAL
NAME OF THE RESPONDENT(S) : UNITED INDIA SHOE UPPERS PVT LTD
UNDER SECTION : 9 RULE 6**

| S.No. | NAME (IN CAPITAL) | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
|-------|-------------------|---------------------------------------|---------------|
| | | | V.M. Bhargava |

Name: V.M. Bhargava
Mobile: 9445314880.

ORDER

Heard the counsel. Order is reserved.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)